

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 10/08/2016

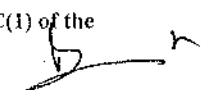
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70642/2016-SM{BR} dated 02/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the
 Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/CROSS/264/2007 E/2222/2007	COMMISSIONER OF CUSTOMS(PREVENTIVE)-LUCKNOW HALL NO.3... 5TH FLOOR, KENDRIYA BHAWAN...SECTOR-H, ALIGANJ,LUCKNOW, UTTAR PRADESH
		Name and Address of Respondent
2		VINYL TUBES PVT LTD KOSIKALAN,, MATHURA ,UP

Copy To

3 Advocate(s) / Consultant(s): SH S.N.SRIVASTAVA, ADV
 C-5, SECTOR-B, ALIGANJ
 LUCKNOW

4 Additional Party's Name & Address :

5 Bar Association, CESTAT, Allahabad

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishun Pitamah Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


 Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD**

DIVISION BENCH

**E/Cross/264/2007
Appeal No. E/2222/2007-EX(DB),
E/2267/2007-EX(DB)**

Dated of Hearing/decision: 02/08/2016

[Arising out of Order-in-Appeal No. 42-CE/Lko/07 dated 24.04.2007,
Order-in-Appeal No. 42-CE/Lko/2007 dated 11.5.2007 passed by
Commissioner (Appeals), Central Excise, Lucknow]

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

C.C.E. Lucknow

Appellant

Vs.

Vinyl Tubes Pvt. Ltd.

Respondent

Appearance:

Present for the Appellant: Shri M.K. Mall (Assistant Commissioner) A.R.

Present for the Respondent: None

Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)

Hon'ble Shri Anil G. Shakkarwar, Member (Technical)

Final Order No. 70642/2016

Per: Anil Choudhary

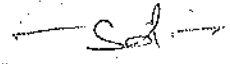


Appeal No. E/2222/2007 is dismissed under Litigation Policy, as the penalty in dispute is less than Rs.10 (Ten) lakhs, without entering into merits. Cross Objection also stands disposed of. Appeal No. E/2267/2007 by assessee is adjourned to 06.10.2016. Issue Notice.

(Dictated and pronounced in the open Court)



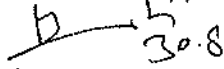
(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)



(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(K. Gupta)

प्रमाणित प्रति / Certified True Copy



सहायक रजिस्ट्रार / Asstt. Registrar
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, अलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001

